

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.3034
ANSWERED ON 29.03.2022

CLOSURE OF COAL-FIRED POWER PLANTS IN THE COUNTRY

3034 SHRI SUSHIL KUMAR MODI:

Will the Minister of **POWER**
be pleased to state:

- (a) number of old and inefficient coal-fired power plants to be closed down, details of such plants and capacity;
- (b) details of the cost needed and timeline for closure;
- (c) details of savings which will be realized owing to such phasing out;
- (d) whether Government is implementing Thermal Power Plant Scrappage Policy to reduce coal dependency, update on its progress;
- (e) whether Government is considering halt of construction of new coal power plants, details of number and power capacity of such projects; and
- (f) whether Government has alternative road map for compensating for the GWs of power-capacity lost due to halting of coal plants, details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (f) : As per section 7 of Electricity Act, 2003, setting up of a power plant is a de-licensed activity. Utilities take their own decision to retire or shut down their units based on techno-economic and commercial considerations including high maintenance cost and meeting emission norms. In case of old Thermal Power stations which are not able to comply with the emission norms within a stipulated timeline, appropriate action is taken by Central Pollution Control Board (CPCB) as per Environment Protection Act, 1986, including closing down these plants.

Government of India is making efforts to achieve 500 GW of cumulative electricity installed capacity from non-fossil sources by 2030.
